

MR. SPEAKER : He is more worried about protection of TTEs than ticketless travelling. Can you satisfy him?

SHRI HANUMANTHAIYA : It is an impossible question for anybody to answer. I do not know if every ticket examiner should be armed with any weapons.

SHRI R. V. BADE : Is there any complaint from the TTEs that they are not given the same status as the other running staff, namely the Guard and Driver, and it is a fact that because of this they are not working properly?

SHRI HANUMANTHAIYA : I want notice.

SHRI N. K. SANGHI : Have any steps been taken by the railway administration to publicise the penalties for ticketless travel. The penalties have increased tremendously and made penal, by putting notices in the railway compartments? I travel quite a lot and I do not find any such notice boards in the railway compartments. The railway administration is failing in its duty by not educating the masses. May I know whether the Minister will take suitable action in this direction?

SHRI HANUMANTHAIYA : That is a useful suggestion.

SHRI FATESINGHRAO GAEKWAD : Is it a fact that the so-called ticketless travellers in fact do not travel free but on a small payment to the railway staff?

SHRI HANUMANTHAIYA : There is also that apprehension. We detect such people through our vigilance.

MR. SPEAKER : Mr. Minister, these are not questions. These are pieces of information and suggestions being passed on to you. I do not treat them as questions.

SHRI KRISHNA HALDER : May I know in which State ticketless travellers are the maximum?

SHRI S. M. BANERJEE : Bihar.

SHRI HANUMANTHAIYA : He has answered the question partly.

Wagons for the supply of coal in Delhi

***650. SHRI P. K. DEO :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the Delhi Administration has urged his Ministry to allot wagons to Delhi to regulate coal supplies from coal mines; and

(b) if so, the action taken in the matter.

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, Sir. The Delhi Administration has been asking for increase in coal supplies to Delhi.

(b) Movement of coal to Delhi is linked with the overall coal loading from Bengal-Bihar fields which has been adversely affected during 1970-71 due to poor law and order conditions in the Eastern Sector. All possible efforts are being made to restore normal railway working in the area and to improve overall coal loading. This will in turn improve coal supplies to Delhi also. I may also add that the Executive Councillor of the Delhi Administration saw me day before yesterday, and we are doing our best to see that the supply is as satisfactory as possible in the circumstances. We are at it almost every day.

SHRI P. K. DEO : There is so much of building activity round about Delhi and so many industries also. All these are being hampered due to lack of coal. Taking into consideration the special case of Delhi, instead of deciding the quota of wagons or, overall considerations, why not give a special quota to Delhi for the movement of coal?

SHRI HANUMANTHAIYA : This demand for coal is not only for Delhi but for Haryana and other areas also and they are utilised for various other things. According to the railway rules there are priorities; the first priority is foodgrains movement, then industrial coal and then the other types of coal. If coal is wanted for a particular purpose, we have to see the priority and allot wagon accordingly.

SHRI P. K. DEO : If the law and order situation in the Eastern Sector is impeding the movement of coal wagons, why not develop the coal fields in Jirimili, Kiriburu, Chanda, Singareni, etc. and try to divert coal from M.P., Maharashtra and Andhra Pradesh to Delhi?

SHRI HANUMANTHAIYA : It is a very valuable suggestion.

SHRI H. K. L. BHAGAT : Will the hon. Minister please let us know the total number of wagons allotted for Delhi during the last six months? Is it a fact that coal could not be brought to Delhi because the Delhi Administration has made faulty arrangement for bringing coal to Delhi by issuing permits to people who do not have the capacity and resources to bring coal to Delhi?

SHRI HANUMANTHAIYA : I have got the statistics and I shall supply it to my Hon. friend; it is a long list. So far as the other allegation is concerned, there are some complaints to that effect and we are trying to adjust so that there may be no room for such complaints.

श्री टी० सोहन लाल : अध्यक्ष महोदय, क्या मंत्री महोदय यह बताएंगे कि भट्टे वालों को जितने कोयले का बैगन मिलता है, जो भट्टे वालों के बैगन होते हैं उन पर जलाने का लेवेल लगाया जाता है जिससे भट्टे वालों को कम कोयला मिलता है?

अध्यक्ष महोदय : कहां से कहां पहुंच गए?

श्री टी० सोहन लाल : अध्यक्ष महोदय, ऐसा होता है कि भट्टे वालों का जो कोयले का बैगन होता है उसके अंदर लेवेल लगाया जाता है जलाने का....

अध्यक्ष महोदय : आपने मुहावरा सुना होगा कोयले के व्यापारियों का ऐसा ही काम चलता है।

मुरादाबाद जिले में गंगा नदी पर बांध का निर्माण करने की योजना

*655. **श्री शिव कुमार शास्त्री :** क्या सिंचाई और बिद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उत्तर प्रदेश में मुरादाबाद जिले को हसनपुर तहसील को प्रति वर्ष आने वाली बाढ़ से बचाने के लिए गंगा नदी

पर एक बांध का निर्माण करने की योजना को अन्तिम रूप दे दिया है;

(ख) यदि हां, तो क्या यह कार्य एक चरण में पूरा हो जायेगा अथवा विभिन्न चरणों में पूरा होगा; और

(ग) इस बांध का निर्माण कार्य कब तक आरम्भ हो जायेगा?

सिंचाई और बिद्युत मंत्रालय में उपमंत्री (श्री बैजनाथ कुरील) : (क) से (ग). हसनपुर तहसील की सुरक्षा के लिए गंगा के बांध तट पर प्रस्तावित तटबंध के संरक्षण को अभी मई, 1971 में ही अन्तिम रूप दिया गया है और स्कीम की रिपोर्ट अभी राज्य सरकार द्वारा तैयार की जानी है। निर्माण कार्य को हाथ में लेने से पूर्व पत्र-योजना को स्वीकृति दी जाती है।

श्री शिव कुमार शास्त्री : अध्यक्ष महोदय, गत कई वर्षों से इस तटबंध का सर्वेक्षण चल रहा है और डा० के० एल० राव भी वहां देखने गए थे, तो पिछली बाढ़ भी चली गई और अब की आने वाली हो रही है, तो इसमें कितना समय लगेगा?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO) : It is true that this project has been pending for some time now because while some villages will be saved, some other villages will be affected and therefore they had to study a number of alternative alignments. Finally one alignment acceptable to many of them has been adopted. It is now for the U. P. Government to prepare an estimate for the alignment and send it and get it sanctioned and work started. I hope that this work will be taken up in the course of this year.

श्री शिव कुमार शास्त्री : पिछले दो तीन वर्षों से कितने गांवों के स्थानान्तरण का या दूसरी बात का निश्चय कर चुके हैं और कितना आपके अभी विचाराधीन है? कुछ अब तक तो आप ने समाप्त कर लिया होगा।

DR. K.L. RAO : It is not so easy to shift the people and even now we have no intention to